

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1134
ANSWERED ON FRIDAY THE 08TH FEBRUARY, 2019/
MAGHA 19, 1940 (SAKA)**

CSR COMPLIANCE

QUESTION

1134. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government has sent notices to thousands of companies who have failed to spend funds under Corporate Social Responsibility (CSR) policy, if so, the details thereof and the action being taken by the Government against the defaulters;**
- (b) whether the Government has any record of CSR funds spent by the Companies in the last four Financial Years (FY) and the current FY till now and if so, the details thereof, State/UT-wise;**
- (c) whether the Government has filed its interim report on the Infrastructure Leasing & Financial Services Limited (IL&FS) case naming several high-profile individuals and 302 group companies as respondents; and**
- (d) if so, the details thereof and the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी० पी० चौधरी)

(a): On the basis of scrutiny, call for information letters to 5,382 companies have been issued for the financial year 2015-16. Further, 313 prosecutions have been sanctioned for the financial year 2014-15 and 33 companies have filed application for compounding for the same year.

(b): On the basis of filings by the companies upto 30.06.2018 in the MCA21 registry, the details of the Corporate Social Responsibility(CSR) Funds spent State/UT-wise during financial years 2014-15, 2015-16 and 2016-17 are annexed. Further, no compiling of data for the financial year 2017-18 has been undertaken as on date.

Contd....2/

(c) & (d): This Ministry filed an application under Section 241-242 of the Companies Act, 2013 against Infrastructure Leasing and Financial Services Limited (IL&FS) & Others (CP No.3638 of 2018) before the National Company Law Tribunal(NCLT), Mumbai Bench on 01/10/2018. On the basis of petition, NCLT has suspended the erstwhile Board of Directors of Company and appointed nominee directors recommended by the Central Government. Further, group companies of IL&FS were made respondents. Besides this, an application on the basis of interim report of Serious Fraud Investigation office (SFIO) was filed before NCLT naming certain individuals. NCLT in its order dated 03/12/2018 has passed interim restraint order against the individuals named in the SFIO report. Presently, the matter is sub-judice.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1134 (up to 30.06.2018).

STATE/UT-WISE details of amounts spent on CSR activities Fig. in Rs. Crores				
S. No	State/UT(s)	2014-15	2015-16	2016-17
1	Andaman And Nicobar	0.29	0.55	0.83
2	Andhra Pradesh	414.28	1,241.98	729.95
3	Arunachal Pradesh	11.05	1.48	23.61
4	Assam	134.78	167.47	268.88
5	Bihar	36.69	108.67	94.40
6	Chandigarh	1.77	5.13	23.80
7	Chhattisgarh	161.30	237.95	77.88
8	Dadra And Nagar Haveli	4.41	12.03	5.13
9	Daman And Diu	20.05	2.13	2.63
10	Delhi	237.44	479.14	478.61
11	Goa	27.11	30.53	34.96
12	Gujarat	313.45	559.15	779.86
13	Haryana	187.41	367.34	346.55
14	Himachal Pradesh	10.95	52.36	16.41
15	Jammu And Kashmir	43.71	103.03	41.04
16	Jharkhand	79.56	118.17	94.62
17	Karnataka	403.47	778.89	843.48
18	Kerala	68.23	143.88	117.51
19	Lakshadweep	-	0.30	-
20	Madhya Pradesh	141.88	183.27	282.04
21	Maharashtra	1,445.92	2,013.02	2,222.20
22	Manipur	2.44	6.28	11.72
23	Meghalaya	3.53	5.63	7.55
24	Mizoram	1.03	1.07	0.08
25	Nagaland	1.11	0.96	0.92
26	Odisha	252.18	618.91	311.95
27	Puducherry	2.02	6.35	7.48
28	Punjab	55.61	69.05	67.18
29	Rajasthan	299.76	493.96	318.89
30	Sikkim	1.19	1.89	4.87
31	Tamil Nadu	539.64	615.71	470.51
32	Telangana	101.96	254.02	221.27
33	Tripura	1.33	1.47	1.25
34	Uttar Pradesh	148.90	417.13	312.72
35	Uttarakhand	74.79	72.42	94.65
36	West Bengal	194.86	411.71	274.71
37	NEC/ Not Mentioned*	26.94	-	6.72
38	PAN India*	4,614.89	4,783.26	4,867.45
	Grand Total	10,065.93	14,366.29	13,464.30

*** Companies either did not specify the names of States or indicated more than one State where projects were undertaken.**
